

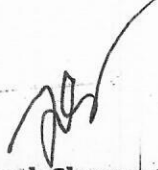
OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
MODIFIED DUTY ROSTER FOR THE MONTH OF NOVEMBER- 2018

In view of the request of Ms. Vasundhra Chhaunkar, Ld. MM, PHC, ND and in partial modification of Duty Roster for the month of **November- 2018**, it is directed that **Ms. Vasundhra Chhaunkar, MM, PHC, New Delhi** shall work as Duty MM on **07.11.2018 (Holiday)** in place of **Sh. Sumeet Anand, MM, PHC, ND.**

Rest of the conditions shall remain unchanged.

Dated: 03.11.2018

No. 2884-2930 /2018/CMM/PHC/New Delhi.

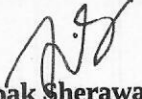

(Deepak Sherawat)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.

Dated 03.11.2018

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / **THC**, North, North-West/**Rohini**, Shahdra, East, North-East / **KKD**, South-West / **Dwarka**, South, South-East / **Saket**, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / **THC**, North, North-West / **Rohini**, Shahdra, East, North-East / **KKD**, South-West / **Dwarka**, South, South-East / **Saket**, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned **M.M.s**, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The **D.C.P.** New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, **N.D.B.A.**
16. The Incharge, Leave Section, Patiala House Courts, New Delhi to verify Compensatory Casual Leave of the staff/official of Duty MM.
17. Guard File.

Dated: 03.11.2018


(Deepak Sherawat)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi